

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1797
TO BE ANSWERED ON 25TH NOVEMBER, 2016**

DRUG TESTING LABORATORIES

1797. SHRI B. VINOD KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to set up mini drug testing laboratories at major ports and airports in the country to monitor the standards of imported and exported drugs so as to reduce the time spent on quality assessment;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): The Government, on 12-08-2015, approved a proposal for strengthening of drug regulatory system in the country at a cost of Rs.1750 crore. The approval includes setting up of eight mini drug testing laboratories at port offices by Central Drugs Standard Control Organisation to avoid delay in issuance of test reports and to release consignments expeditiously.